

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

RAJYA SABHA  
UNSTARRED QUESTION No. 324  
TO BE ANSWERED ON 01.12.2021

**Gender Inclusion Fund**

324 **Dr. Amar Patnaik:**

Will the Minister of *Education* be pleased to state:

- (a) the details regarding the constitution of the Gender Inclusion Fund (GIF);
- (b) the details of budget allocation and the distribution of the funds for the various objectives listed by Government in regards to the fund;
- (c) the details of measures being undertaken by Government to ensure the safety and security of school-going girls and transgenders along with addressing the local context as under the National Education Policy (NEP) 2020;
- (d) whether Government has any proposal to issue directions or guidelines for public and private schools across the country in this regard; and
- (e) if so, the details thereof?

**A N S W E R**

**MINISTER OF EDUCATION  
(SHRI DHARMENDRA PRADHAN)**

(a)& (b): National Education Policy (NEP), 2020 provides for setting up a Gender Inclusion Fund (GIF) to build the nation's capacity to provide equitable quality education for all girls as well as transgender students. The above objectives of NEP for Equitable and quality education for girls and transgender children are being met through specific provisions under Samagra Shiksha 2.0 by allocating dedicated resources for SEDGs. The details of such provisions and resources allocated under Samagra Shiksha 2.0 are at Annexure.

(c) to (e): Department of School Education and Literacy, Ministry of Education has developed Guidelines on School Safety and Security for fixing the accountability of the school management in the matter of safety and security of children studying in Government, Government-aided and Private Schools and circulated the same to all States and UTs. The guidelines detail the accountability of various stakeholders and different departments in ensuring the safety and security of children in schools. The guidelines are based on the three-pronged approach of Accountability framework and legal provisions, Whole School Safety Approach and Multi-sectoral approach for the safety and security of children in schools.

These guidelines are advisory in nature and States/UTs may incorporate additions/modifications to these guidelines, if deemed necessary, according to the specific requirements of States and UTs. These guidelines are uploaded on the website of DoSEL at [https://dsel.education.gov.in/archives-update?title=&field\\_update\\_category\\_target\\_id=All](https://dsel.education.gov.in/archives-update?title=&field_update_category_target_id=All).

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**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 324 TO BE ANSWERED ON 01.12.2021 ASKED BY Dr. AMAR PATNAIK, HON'BLE MEMBER OF PARLIAMENT REGARDING "GENDER INCLUSION FUND".**

*(Rs. in lakh)*

<b>S. No.</b>	<b>Particulars</b>	<b>Amount (for the year 2021-22)</b>
1	Provision of free text-books up to Class VIII to all children.	286055.88
2	Uniforms to all girls, SC, ST children and Below Poverty Line (BPL) children up to class VIII	491952.50
3	Kasturba Gandhi Balika Vidyalayas-	244186.46
4	Netaji Subhash Chandra Bose Awasiya Vidyalayas and Hostels	36025.27
5	Rani Laxmi Bai Atmaraksha Prashikshan (Self defense training to Girls)	11657.76
6	Incinerator & Sanitary Pad Vending Machines	5606.07
7	Stipend for CWSN Girls	12257.66

*(Source: Prabandh)*

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